

प्रधान मंत्री, अणु शक्ति मंत्री, योजना मंत्री तथा बहिर्देश-कार्य मंत्री (श्रीमती इन्दिरा गांधी): (क) भारत में कोई 46 अंतर्राष्ट्रीय मित्रता संगठन हैं जिनमें से कुछ का विदेशी राजदूतावासों/देशों से संपर्क है।

(ख) और (ग). सरकार इन संगठनों को कोई वित्तीय सहायता नहीं देती। इसलिए लेखा-परीक्षा का प्रश्न नहीं उठता।

(घ) ये संगठन सद्भावना पैदा करते हैं तथा शैक्षिक, सांस्कृतिक, आर्थिक और सामाजिक क्षेत्रों में मित्रतापूर्ण संबंधों का विकास करते हैं।

#### OWNERSHIP OF LAND IN CANTONMENT AREAS

3693. SHRI RAMAVATAR SHASTRI: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that General Order No. 179 issued by the then Governor-General in Council in 1836 regarding the ownership of land in Cantonment areas stipulated among other conditions that a white could easily transfer his property to another white but not to a native;

(b) if so, the reasons therefor; and

(c) the steps taken by Government to amend the Order to remove this and other discriminations?

THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI L. N. MISHRA): (a) General Order No. 179 dated 12th September 1936 issued by the Governor-General in council does not use the term 'white' with reference to intending purchaser or seller of property situated on Government land in military Cantonments. The order however does *inter alia* say that the previous sanction of Government should be obtained when it is proposed to transfer possession of property exceeding Rs. 5,000 in value to a 'native'.

(b) As the Order in question is very old, it is not possible to indicate the various reasons which weighed with the Governor General in Council in inserting the clause in question in the Regulations.

(c) There is at present no discrimination on the ground of Indian citizenship as no grants are now being made under these Regulations.

#### INDO-BULGARIA INDUSTRIAL COLLABORATION

3694. SHRI Y. A. PRASAD :  
SHRI BEDABRATA  
BARUA :

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that a Joint Commission or Committee is likely to be set up to examine the possibilities of increasing the industrial collaboration between India and Bulgaria; and

(b) if so, the details thereof?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRI-MATI INDIRA GANDHI): (a) and (b). The Governments of India and Bulgaria have agreed to explore the possibility of establishing a Joint Committee for promoting further economic and technical co-operation between the two countries. Prior to taking a decision on the establishment of a Joint Committee. detailed investigations and assessments of the possibilities which exist for increasing collaboration are proposed to be made.

सेना में प्रशिक्षण प्राप्त अधिकारी

3695. श्री ओ० प्र० त्यागी : क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सरकार सेना में प्रशिक्षण प्राप्त अधिकारियों की कमी अनुभव कर रही है ; और सेवानिवृत्ति अधिकारियों को सेवा के लिये बुला रही है ; और